

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

**23 (ND) 2017 in
CP 124(ND) 2016**

**PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01-12-2017**

NAME OF THE COMPANY: Sh. Madhubala Arora Vs Unitech Ltd.

SECTION OF THE COMPANIES ACT: 424

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Kunal Soni, Advocate

ORDER

With respect to the directions given to SBI Chennai, there is no intimation so far. The same is awaited.

To come up on 14th December, 2017.

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(Ina Malhotra)
Member (J)